(b) Memorandum explaining the reasons for non-acceptance of the advice tendered by the Union Public Service Commission in respect of five cases referred to in Chapter 9 of the above Report.

[Placed in Library. See No. L. T. 627/18/24]

IV. A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the Grih Kalyan Kendra Board, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (ii) A copy (in English and Hindi) of the Annual Report and Accounts of the National Recruitment Agency (NRA), New Delhi, for the year, 2022-23, together with the Auditor's Report on the Accounts.

[Placed in Library. For (i) and (ii) See No. L. T. 355/18/24]

- I. Notifications of the Ministry of Labour and Employment
- II. Financial Estimates and Performance Budget (2024-25) of the ESIC, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE): Sir, I lay on the Table:-

I. (i) A copy (in English and Hindi) of the Ministry of Labour and Employment Notification No. S.O. 3215(E)., dated the 2nd July, 2018, amending the Principal Notification No. S.O. 615(E), dated the 23rd March, 2011, issued under clause (b) of Section 45-I of the Employees' State Insurance Act, 1948, along with delay statement.

[Placed in Library. See No. L. T. 628/18/24]

- (ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Labour and Employment, issued under clause (b) of Section 45-I of the Employees' State Insurance Act, 1948, along with delay statement:
 - (1) S.O. 3216(E)., dated the 2nd July, 2018, authorising certain officers to exercise the powers of Recovery Officer under the said Act on and from the date of publication of this notification in the Official Gazette for the area, as mentioned therein, in relation to all factories and establishments covered under the provisions of the Act.

(2) S.O. 2059(E)., dated the 24th June, 2019, amending the Principal Notification No. S.O. 615(E), dated the 23rd March, 2011.

[Placed in Library. For (1) and (2) See No. L. T. 629/18/24]

- (iii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Labour and Employment, issued under sub-section (1) of Section 97 of the Employees' State Insurance Act, 1948, along with delay statement:
 - (1) N-12/13/1/2016-P&D, dated the 15th February, 2019, notifying ATAL BIMIT VYAKTI KALYAN YOJNA.
 - (2) 12/13/1/2019-P&D., dated the 22nd July, 2019, notifying the rate of user charges and other details of the scheme referred to in Section 73D of the said Act.
 - (3) U-11/13/2/2019.-Medical I., dated the 13th January, 2021, notifying the rate of user charges and other details for providing medical services under Ayushman Bharat/Pradhan Mantri Jan Arogya Yojna.
 - (4) (N-12011/01/2023-P&D) New Delhi, 2023., dated the 12th September, 2023, extending Atal Beemit Vyakti Kalyan Yojana for a period 01.07.2022 to 30.06.2024 with enhanced rate of relief and relaxed eligibility conditions.

[Placed in Library. For (1) to (4) See No. L. T. 630/18/24]

(iv) A copy (in English and Hindi) of the Ministry of Labour and Employment Notification No. N-12/13/1/2016-P&D., 2nd December, 2019, amending Rajiv Gandhi Shramik Kalyan Yojana, which was notified on 26.03.2005 as per decision of ESI Corporation in its 169th meeting held on 06.09.2016., issued under Section 19 of the Employees' State Insurance Act, 1948, along with delay statement.

[Placed in Library. See No. L. T. 631/18/24]

(v) A copy (in English and Hindi) of the Ministry of Labour and Employment Notification No. N-12/13/01/2019-P&D., dated 16th November, 2021, notifying the resolution passed by the Employees' State Insurance Corporation at its meeting held on 10th September, 2021, along with delay statement.

[Placed in Library. See No. L. T. 632/18/24]

(vi) A copy (in English and Hindi) of the Ministry of Labour and Employment Notification No. Z-24/14/1/2020-DPC (E.I)., dated the 19th June, 2023, publishing the Employees' State Insurance Corporation (Staff and Conditions of Service) Regulations, 2023, under sub-section (4) of Section 97 of the Employees' State

Insurance Act, 1948, along with delay statement.

[Placed in Library. See No. L. T. 633/18/24]

- II. A copy each (in English and Hindi) of the following papers:-
 - (a) Financial Estimates and Performance Budget of the Employees' State Insurance Corporation (ESIC), New Delhi, for the year 2024-25, under Section 36 of the Employees' State Insurance Act, 1948.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 257/18/24]

Notification of the Ministry of Environment, Forest and Climate Change

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTIVARDHAN SINGH): Sir, I lay on the Table, a copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. G.S.R. 895(E)., dated the 15th December, 2023, publishing the Environment (Protection) Sixth Amendment Rules, 2023, under Section 26 of the Environment (Protection) Act, 1986, along with delay statement.

[Placed in Library. See No. L. T. 261/18/24]

Reports and Accounts of NSU, Imphal; and SAI, New Delhi for various years and related papers

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRIMATI RAKSHA NIKHIL KHADSE): Sir, I lay on the Table—

- (A) A copy each (in English and Hindi) of the following papers, under subsection (3) of Section 28 and sub-section 4 of Section 29 of the National Sports University Act, 2018:-
- (i) (a) Annual Report and Accounts of the National Sports University (NSU), Imphal, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above University.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (ii) (a) Annual Report and Accounts of the National Sports University (NSU),